

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH COURT VI**

Item No. 15.  
C.P. (IB)/32(MB)2021

CORAM

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **08.05.2024**

NAME OF THE PARTIES : **AMP Communications Pvt. Ltd.**

**For Applicant:** Adv. Ajinkya Kurdukar i/b KV Legal

**For Respondent:** Ajay Panicker i/b Ajay Law

for Respondent Nos. 181, 296,306, 308, 382, 399

Adv. Nirav Parmar, Aryan Deshmukh i/b Indus Law

for Respondent No. 523

**IBC under Sec. 10**

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**ORDER**

This is a transferred matter from Bench V to this Bench.

List this matter on **13.06.2024 for hearing.**

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**

//SKS//

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**